

राष्ट्रीयहरितअधिकरण/ National Green Tribunal
प्रधानन्यायपीठ/ Principal Bench
फरीदकोटहाउस, कॉपरनिकसमार्ग/ Faridkot House, Copernicus Marg
नईदिल्ली/ New Delhi – 110001

NGT/PB/637/Admin/2018/65

22nd January, 2020

Sub: Advertisement for engagement of Legal Researcher on contract basis in the National Green Tribunal, Principal Bench at New Delhi – reg.

Applications are invited for the following posts as per the eligibility criteria mentioned against each.

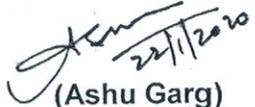
Sl. No	Name of the posts & Number	Eligibility	Age limit	Place of assignment	remuneration
I.	Legal Researcher (03)	LL.B with knowledge of 1. Legal Research 2. Environmental Law 3. Court Procedures 4. Three –Five years of working Experience.	Maximum 35 years	National Green Tribunal Principal Bench, New Delhi	Rs.50,000/- or above depending upon Merit of the Candidate.

2. The terms and conditions for the above engagement shall be as follows:

- i. The person engaged shall perform his/her duties as assigned by the concerned Supervisor from time to time.
- ii. The working hours of the NGT shall be from 9:30 AM to 5:00 PM with lunch break of 30 minutes from 1:30 PM to 2:00 PM with Saturday working (except 2nd Saturday).
- iii. One day leave shall be given in a month, to be availed with prior permission.
- iv. In special circumstances, they can be called for service on holidays or duties can be assigned beyond normal working hours. They are required to mark the biometric attendance.
- v. The period of contractual engagement shall be decided by the Competent Authority, as per the requirement.
- vi. National Green Tribunal, Principal Bench shall have the right to examine/review the service rendered by him/her.
- vii. He/She shall perform his obligation with all necessary skills, diligence, efficiency and economy.
- viii. During the term of service, he/ she shall not engage himself in any private business of professional activity which could conflict with the interest of the Government.
- ix. He /She shall treat all the information as confidential and use the same only for the purpose of the performance of service.
- x. The service can be terminated at any point of time, without giving any notice and assigning any reason thereof.

- xi. The engaged person, if absent from duty for more than seven days without intimation and approval of leave, shall be liable to be dismissed from engagement without giving any notice.

3. Interested person may submit their application with the particulars in the enclosed format along with relevant documents to the "Registrar General, National Green Tribunal, Principal Bench, Faridkot House, Copernicus Marg, New Delhi – 110001 on or before 31/01/2020 (5:00 PM)."


(Ashu Garg)
Registrar General

Copy to:

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Judicial & Expert Members
3. PA to Ld. Registrar General
4. Ld. Registrar of all Zonal Bench (Bhopal/Chennai/Kolkata/Pune) to notify in the Notice Board.
5. Ld. Deputy Registrar (Admn./Judicial)
6. The Pay & Accounts Officer, Ministry of Environment, Forest & Climate Change, Government of India, IPB, Jor Bagh, New Delhi
7. AAO cum DDO, NGT
8. All Section In-charge, NGT, PB
9. Computer In-charge for uploading on the website
10. Guard file
11. Concerned Office File

Principal Bench/प्रधानन्यायपीठ
Faridkot House/Copernicus Marg/फरीदकोटहाउस, कॉपरनिकसमार्ग,
New Delhi/नईदिल्ली-110001

APPLICATION FORM FOR ENGAGEMENT OF LEGAL RESEARCHER ON CONTRACTUAL BASIS

NOTICE DATED: /01/2020

POST APPLIED FOR :

1. Name (in block letters) :
2. Father's/ Husband Name :
3. Sex :(Male/Female)
4. Category GENERAL/ OBC/ SC/ ST
5. Postal Address (For correspondence) :
.....
.....
6. Contact No. (Mobile & Landline) :
6. Permanent Address :
.....
.....
(Alternative Contact No.) :
7. E-mail id :
8. Fax No. :
9. Date of Birth as on 31/01/2020

Years

Months

Days

10. Educational Qualification:

Exam Passed	Board/ University	Year of passing	Subjects	Division	Percentage

Paste recent passport size photo

11. Professional Qualification:

Exam Passed	Board/ University	Years of Passing	Subjects	Division	Percentage

12. Experience:

Post held	From	To	Scale of Pay/ consolidate pay	Ministry/Department	Subject handled (in brief)

13 Any Other Information
(Please attach
separate sheet, if
required)

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DECLARATION

I solemnly do hereby affirm and declare that the information given above is true and correct to the best of my knowledge and belief. In the event of any information being found false or incorrect or ineligibility being detected before or after the interview/ selection/ engagement, my candidature may be treated as cancelled and, I shall be liable for any action as the Tribunal may deem fit and proper.

(Signature)

Date:.....

Place:.....